

# COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Thirteenth Lok Sabha)

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## ELEVENTH REPORT

(Presented on 12.12.2002)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this eleventh Report.

2. The Committee held a sitting on the 11th December, 2002.

3. The Committee considered applications for leave of absence from three members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;  
December 11, 2002

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*Agrahayana 20, 1924 (Saka)*

RAM SAJIVAN  
*Chairman,  
Committee on Absence of Members  
from the sittings of the House.*

**APPENDIX**  
(vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Km. Mamata Banerjee	26.07.2002 to 12.08.2002 = <b>18 days</b>	Mother illness	26.07.2002 to 12.08.2002 = <b>18 days</b>	
2.	Begum Noor Bano	18.11.2002 to 05.12.2002 = <b>18 days</b>	Self-illness	18.11.2002 to 05.12.2002 = <b>18 days</b>	
3.	Shri Vaiko	15.07.2002 to 12.08.2002 = <b>29 days</b> and 18.11.2002 to 20.12.2002 = <b>33 days</b> <b>Total 62 days</b>	Under judicial custody	15.07.2002 to 12.08.2002 = <b>29 days</b> and 18.11.2002 to 17.12.2002 = <b>30 days</b> <b>@ Total 59 days</b>	

@ Since the Committee does not recommend leave for more than 59 days, the member may be granted leave in the first instance for 59 days.